

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:465
ANSWERED ON:20.02.2009
REHABILITATION OF UNAUTHORISED COLONIES
Athawale Shri Ramdas

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the number of persons living in unauthorised colonies in Delhi as on date, colony-wise;
- (b) whether the Government has made or propose to make some alternative arrangements for their rehabilitation;
- (c) if so, the details thereof;
- (d) the number of people rehabilitated alongwith the names of the places where they have been rehabilitated during the last three years; and
- (e) the amount spent thereon, year-wise?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN)

- (a): The Government of National Capital Territory of Delhi (GNCTD) has informed that approximately 35-40 lakh people live in 1639 unauthorized colonies.
- (b): No, Sir. Based on the decision of the Union Government to regularize the unauthorized colonies (except those inhabited by affluent sections of the society), GNCTD is undertaking, coordinating, monitoring and supervising the work related to the regularization of colonies meeting the requirement of guidelines and regulations issued in this regard.
- (c)to(e): Not applicable in view of (b) above.